GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. 745 TO BE ANSWERED ON 06.02.2020

SAI Training Centres

745. SHRI ANTO ANTONY:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has any statistics regarding the number of training centres set up by Sports Authority of India (SAI) in the country during each of the last five years;
- (b) if so, the details of such centres set up and the staff, including coaches and their assistants in the country, State-wise;
- (c) whether the Government has any plan to enhance the number of SAI Centres in the country;
- (d) if so, the details thereof and the steps taken by the Government in this regard;
- (e) whether the Government has any statistics regarding the funds allotted to SAI Centres in the country;
- (f) if so, the details of funds given to SAI Centres during each of the last five years;
- (g) whether the Government has received any complaints from any quarter regarding the misbehaviour of coaches and other trainers; and
- (h) if so, the details thereof and the steps taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJIJU)

(a) to (d): The Sports infrastructure facilities available with Sports Authority of India (SAI) & Lakshmibai National Institute of Physical Education (LNIPE) have sufficient capacity to cater to the training needs of a large number of athletes including high performance

training to elite athletes and hence no new Training Institute/ Training Centre has been established during last five years and no proposal is under consideration to open any new Training Institute.

(e) & (f) The details of the funds allocated by the Ministry to SAI is as under:

(in crore)

S.No.	Financial Year	Funds
1	2014-15	₹ 355.28
2	2015-16	₹ 345.78
3	2016-17	₹ 367.20
4	2017-18	₹ 495.73
5	2018-19	₹ 395.00

(g) & (h) Yes Sir, in the last 4 years, 19 complaints were received of which, 4 were withdrawn. Services of 3 officials have been terminated and 6 officials have been charge-sheeted. Inquiry proceeding is not yet complete in the remaining cases.
